

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No. 806 of 2021**

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : None
For the Respondents : None

03/20.04.2021 The present writ petition is taken up today through Video conferencing.

It has been informed to this Court that in view of the resolution as contained in Reference No. 1165-1201/2021 dated 18.04.2021 passed by the Jharkhand State Bar Council, the learned lawyers of this Court, District Courts, Sub-Divisional Courts, Tribunal and all other Courts in the State of Jharkhand will refrain themselves from all Court works for next seven days in the wake of rapid/uncontrolled spread of Covid-19 pandemic.

No one appears on behalf of the parties.

Put up this case under appropriate heading after two weeks.

In the meantime, the counsel for the petitioner shall remove the remaining defect as pointed out by the office.

(Rajesh Shankar, J.)

Manish